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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.A No. 05/(MAH)/2016

CORAM:



Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: K.R. Ganatra.  
V/s.  
E-Square Leisure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398, 237b, 58,59 of the Companies  
Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Durgaprasad Jagari	Advocate i/b PDS Legal for Respondent	
2.	Sarah Thanawala	Advocate i/b Dhruve Liladhay & Co for petitioner	

ORDER

Company Appeal No. 5/58, 59/NCLT/MB/MAH/2016

At request of the Counsel, list this matter on 24.07.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)